

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.103 of 2016 & IA No.248 of 2016

Dated: 16th September, 2016

In the matter of :

Punjab Alkalies & Chemicals Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

O R D E R

Due to fire in the office building, the court could not assemble on 15th September, 2016.

As agreed by the parties, list the matter on **20th October, 2016.**

Court Master

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